

Changes in Education Pattern

*202. **SHRI HITENDRA DESAI:** Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) is Government contemplating any changes in the new 10 plus 2 pattern of education; and

(b) if so, from when the change is to be given effect to?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (DR. PRATAP CHANDRA CHUNDER): (a) and (b). The National Policy on Education is under review and the structure viz. the 10 plus 2 plus 3 pattern would also be reviewed.

National Youth Policy

*203. **SHRI P. S. RAMALINGAM.** Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) the reasons why a National Youth Policy has not been formulated despite the crying need for harnessing youth energy for national development; and

(b) the extent to which the National Service Scheme and Nehru Yuvak Kendras have been able to provide purposeful focal points for youth regeneration?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION, SOCIAL WELFARE AND CULTURE (SHRI DHANNA SINGH GULSHAN): (a) and (b). While there is no formal National Policy on youth, a Board at the National level has been constituted for harnessing youth to participate in the development programmes of the country. Consistent with administrative and financial limitations, over 3 lakh students will be covered by the NSS Scheme during the current year and they are participating in programmes of social

service and national development. The Nehru Yuvak Kendras are functioning in 152 districts, where the non-student youth are enabled to participate in nation-building activities.

Loss of Revenue, unemployment and illicit distillation on introduction of Prohibition

*204. **SHRI MOHINDER SINGH SAYIAN WALA:**

SHRIMATI PARVATI DEVI:

Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) whether some States have sought clarifications from the Centre on the problem of loss of revenue, unemployment and illicit distillation before taking a decision on total prohibition; and

(b) if so, the suggestions/solutions given by the Centre in this regard to the States?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (DR. PRATAP CHANDRA CHUNDER): (a) Some States have sought clarification regarding the problem of loss of revenue. As regards the problems of illicit distillation and unemployment, the State Governments are competent to deal with the problems under their own powers.

(b) The details of implementation of prohibition are being formulated and will be communicated to the States as and when finalised.

Wild elephants in Diglipur in Andaman and Nicobar Islands

1687. **SHRI ROBIN SEN:** Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether attention of Government has been drawn to the fact that